

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00938/2018**

Jabalpur, this Wednesday, the 30<sup>th</sup> day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mukesh Nagar, aged about 38 years, S/o Shri Tularam Nagar, Occupation : Medical Social Service Officer, All India Institute of Medical Sciences, Bhopal 462020, R/o 1001 (Ground Floor) Type I, Block A, AIIMS Campus, Saket Nagar, Bhopal 462020

**-Applicant**

**(By Advocate – Shri N.S. Ruprah)**

**V e r s u s**

1. All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020 through its Director.
2. Deputy Director (Administration), All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020.
3. Union of India through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi – 110011

**- Respondents**

**(By Advocate – Shri Gopi Chourasia, proxy counsel of Smt. Kanak Gaharwar)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the respondents submits that this case is similar to **Ms. Smita Pathak vs. All India Institute of Medical Sciences & Ors.** (OA No.200/391/2018), which has been dismissed by this Tribunal on 23.01.2019. The only difference is

that while Ms. Smita Pathak was working, whereas the applicant has already been discontinued after completion of his contractual term.

**2.** Learned counsel for the applicant fairly submits that this case is covered by **Ms. Smita Pathak** (supra), which has been dismissed by this Tribunal.

**3.** Since the main issue regarding regularisation of the applicant has already been decided by this Tribunal in the case of **Ms. Smita Pathak** (supra), therefore, this O.A is also dismissed in similar terms. No order as to costs.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**